

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2058
ANSWERED ON:05.12.2012
ALLOCATION UNDER ACA
Kanubhai Patel Jayshreeben

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission allocate Additional Central Assistance (ACA) to States;
- (b) if so, the details thereof and the details of the ACA funds available with the Planning Commission during the last three years, year-wise;
- (c) the State-wise and year-wise details of ACA allocated during the Eleventh Plan Period; and
- (d) the criteria for allocation of ACA?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

- (a) : Yes, Madam. Planning Commission allocates Additional Central Assistance (ACA) for various Schemes/ Programmes for the Annual Plan of the States in consultation with Administrative Ministries/ Departments and States.
- (b) to (d): Allocation of funds under different ACA schemes such as Accelerated Irrigation Benefit Programme (AIBP), Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rashtriya Krishi Vikas Yojana (RKVY) to different States is governed by the Scheme-specific guidelines framed by line Ministries/ Departments. The State-wise and year-wise allocation of ACA to various States during Eleventh Plan period, which includes the period of last three years, namely, 2009-10, 2010-11 & 2011- 12, is at Annexure-I (a to e). The release of funds is subject to the Scheme-specific guidelines and submission of utilisation certificates.